RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/32/2015

Date: 06.05.2015

Ι

In partial modification of office order No. Estt.(RJS)/30/2015 Dated 01.05.2015 the transfers of Ms. Neha Sharma, ACJ & JM No.5, Ajmer, Ms. Namrata Pareek, ACJ & JM No.1, Ajmer, Ms. Jyotsna Meena, CJ & JM (West), Ajmer and Smt. Latika Deepak Parashar, CJ & JM(East), Bhilwara, are hereby cancelled and they are directed to continue at their present place of posting.

II

In continuation of office order No.Estt.(RJS)/30/2015 Dated 01.05.2015, following Judicial Officers, under transfer, are hereby given postings as follows:

S. NO	NAME OF OFFICER SARVA SHRI/MS.:	FROM	то	VICE SARVA SHRI/MS.:
1.	SAVITRI ANAND NIRBHIK	CJ & JM, KAPASAN	CJ & JM, MANGROL (Baran)	JEETENDRA SANWARIA
2.	NAVEEN MEENA	CJ & JM, KOLAYAT (BIKANER)	SPL.J.M.(N.I.ACT CASES) COURT NO.1, BHILWARA	DINESH KUMAR JALUTHRIYA
3.	DEEPENDRA MATHUR	CJ & JM, HINDOLI	ACJ & JM NO.2, BHILWARA	VACANT

NOTE:

The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

BY ORDER,

REGISTRAR GENERAL

Date: 06.05.2015

No.Estt.B2(v)1/2015/7543

Copy forwarded to the following for information and necessary action :-

The Secretary to the Law Minister, Government of Rajasthan, Jaipur.

The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, 2. Rajasthan, Jaipur.

The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.

The Secretary, Lokayukta, Sachivalaya, Jaipur. 4.

The Accountant General, Rajasthan, Jaipur. 5.

The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur. 6.

The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.

9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

10. The Director, Rajasthan State Judicial Academy, Jodhpur.

11. Concerned District & Sessions Judges.

12. Concerned Officers/Courts/Treasury Officers.

13. P.S. to All Hon'ble Judges at Jodhpur.

14. A.O.J., Classification Section (Website), Rajasthan High Court, odhpur/ Bench, Jaipur.

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REGISTRAR GENERAL

Personal File/ Conf./Accounts/General/ Sub.Court/Statistics/ RJS Leave/Jr.Actt./ Building Cell.